

READ :- UHC/05/2018, dated 28.12.2018 of this office.

- // O F F I C E O R D E R \ \ -
[I]

There shall be Holidays from 26.10.2019 to 03.11.2019 due to Diwali festival for the District Court, Rajkot and the Courts Subordinate to it, as notified earlier by this office, vide Notification read in the preamble.

The arrangement of judicial work (Civil & Criminal) in respect of all the Appellate Courts functioning at the Head Quarter Rajkot / Gondal / Jetpur & Dhoraji during the Diwali holidays shall be as under:

Sr. No.	Name and Designation.	Period of Diwali Holidays to be enjoyed.	Charge shall remain with
RAJKOT HEAD QUARTER			
1	Ms. Gita Gopi, Principal District Judge, Rajkot	25.10.2019 AOH to 04.11.2019 BOH	From 25.10.2019 AOH to 26.10.2019 AOH shall remain with Mr. R. L. Thakkar, 3rd Additional District Judge, Rajkot From 26.10.2019 AOH to 28.10.2019 BOH shall remain with Ms. P. N. Dave, 14th Additional District Judge, Rajkot From 28.10.2019 BOH to 29.10.2019 AOH shall remain with Mr. D. K. Dave, 11th Additional District Judge, Rajkot From 29.10.2019 AOH to 30.10.2019 AOH shall remain with Mr. D. A. Vora, 7th Additional District Judge, Rajkot From 30.10.2019 AOH to 01.11.2019 AOH shall remain with Mr. V. V. Parmar, 10th Additional District Judge, Rajkot
2	Mr. R. L. Thakkar, 3 rd Additional District Judge, Rajkot	26.10.2019 AOH to 04.11.2019 BOH	
3	Mr. D. D. Thakkar, 4 th Additional District Judge, Rajkot	25.10.2019 AOH to 04.11.2019 BOH	
4	Mrs. K. D. Dave, 5 th Additional District Judge, Rajkot	25.10.2019 AOH to 04.11.2019 BOH	
5	Mr. D. A. Vora, 7 th Additional District Judge, Rajkot	25.10.2019 AOH to 29.10.2019 AOH & 30.10.2019 AOH to 04.11.2019 BOH	
6	Mr. Parveen Kumar, 9 th Additional District Judge, Rajkot	25.10.2019 AOH to 04.11.2019 BOH	
7	Mr. V. V. Parmar, 10 th Additional District Judge, Rajkot	25.10.2019 AOH to 30.10.2019 AOH & 01.11.2019 AOH to 04.11.2019 BOH	

8	Mr. D. K. Dave, 11 th Additional District Judge, Rajkot	25.10.2019 AOH to 28.10.2019 BOH & 29.10.2019 AOH to 04.11.2019 BOH	From 01.11.2019 AOH to 04.11.2019 BOH shall remain with Ms. H. M. Pavar, 13th Additional District Judge, Rajkot
9	Mr. H. A. Brahmhatt, 12 th Additional District Judge, Rajkot	25.10.2019 AOH to 04.11.2019 BOH	
10	Ms. H. M. Pavar, 13 th Additional District Judge, Rajkot	25.10.2019 AOH to 01.11.2019 AOH	
11	Ms. P. N. Dave 14 th Additional District Judge, Rajkot	25.10.2019 AOH to 26.10.2019 AOH & 28.10.2019 BOH to 04.11.2019 BOH	
12	Mr. Rahul Sharma, 15 th Additional District Judge, Rajkot	25.10.2019 AOH to 04.11.2019 BOH	
13	Ms. P. M. Trivedi, 16 th Additional District Judge, Rajkot	25.10.2019 AOH to 04.11.2019 BOH	

GONDAL HEAD QUARTER

14	Mr. M. P. Purohit, 6 th Additional District Judge, Gondal	31.10.2019 BOH to 04.11.2019 BOH	From 25.10.2019 AOH to 31.10.2019 BOH shall remain with Mr. M. P. Purohit, 6th Additional District Judge, Gondal
15	Mr. H. P. Mehta, 8 th Additional District Judge, Gondal	25.10.2019 AOH to 31.10.2019 BOH	From 31.10.2019 BOH to 04.11.2019 BOH shall remain with Mr. H. P. Mehta, 8th Additional District Judge, Gondal

JETPUR HEAD QUARTER

16	Mr. H. C. Vora, Additional District Judge, Jetpur	25.10.2019 AOH to 04.11.2019 BOH	From 25.10.2019 AOH to 31.10.2019 BOH shall remain with Mr. M. P. Purohit, 6th Additional District Judge, Gondal
			From 31.10.2019 BOH to 04.11.2019 BOH shall remain with Mr. H. P. Mehta, 8th Additional District Judge, Gondal

DHORAJI HEAD QUARTER

17	Mr. H. A. Dave, 2 nd Additional District Judge, Dhoraji	25.10.2019 AOH to 04.11.2019 BOH	From 25.10.2019 AOH to 31.10.2019 BOH shall remain with Mr. M. P. Purohit, 6th Additional District Judge, Gondal From 31.10.2019 BOH to 04.11.2019 BOH shall remain with Mr. H. P. Mehta, 8th Additional District Judge, Gondal
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[II]

2. During the Diwali extra holidays, following Judicial Officers shall attend the District Court Premises, Rajkot from **11:00 a.m. to 12:00 noon** for urgent judicial work on the dates shown against their names.

Sr.	Name of the Judicial Officer	Date of extra Diwali Holidays
1.	Mr. D. A. Vora, 7 th Additional District Judge, Rajkot.	30.10.2019
2	Mr. V. V. Parmar, 10 th Additional District Judge, Rajkot.	01.11.2019
3	Ms. H. M. Pavar, 13 th Additional District Judge, Rajkot.	02.11.2019

3. The Principal District Judge, Rajkot is pleased to order that the following Principal Private Secretary/P.A. English/Gujarati Stenographers, Grade-I, II or III, working on the Establishment of District Court, Rajkot, shall attend the Appellate Judicial Officer, on the dates mentioned against their names, during the period of Diwali Holidays.

Sr. No.	Name of the Stenographers	Date of extra Diwali Holidays
1.	Mr. R. B. Ratanpara, Gujarati Stenographer Grade – II	30.10.2019
2.	Mr. M. M. Gheevala, English Stenographer Grade - II	01.11.2019

3	Mr. L. G. Sonagra, English Stenographer Grade - II	02.11.2019
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4. It is further ordered that Class-III and Class-IV staff attached with the Concerned Additional District Judges, Rajkot, as well as employees of concerned branch of this office, shall remain present in this office, on the above dates and time for urgent judicial work in the District Court, Rajkot.

SD/-
(MS. GITA GOPI)
PRINCIPAL DISTRICT JUDGE,
RAJKOT.

Copy F. W. Cs. To :-

1. All the above Judicial Officers.
2. The President, Bar Association, Rajkot / Gondal / Jetpur / Dhoraji.

Copy to :-

1. The Registrar / Additional Registrar, District Court, Rajkot.
2. All the Branches of this Office.
3. The Registrar, Additional District Judge Courts of Gondal / Jetpur / Dhoraji.
4. Court Manager, District Court, Rajkot
5. Persons concern to be informed accordingly.

READ :- UHC/05/2018, dated 28.12.2018 of this office.

- // OFFICE ORDER \\ -
[I]

There shall be Holidays from 26.10.2019 to 03.11.2019 due to Diwali festival for the District Court, Rajkot and the Courts Subordinate to it, as notified earlier by this office, vide Notification read in the preamble.

Below stated Judicial Officers, working in Rajkot District, are hereby permit to leave the head Quarter during the Diwali Holidays as shown against their names in Column No.3. The Charge arrangement is made as shown in Column No.4. :-

Sr. No.	Name and Designation.	Period of Leaving head quarter.	Charge with
1	2	3	4
RAJKOT HEAD QUARTER			
1	Mr. A. G. Shaikh , Judge, Small Causes Court, Rajkot	25.10.2019 AOH to 03.11.2019 BOH	<u>CIVIL & CRIMINAL CHARGE:-</u> From 25.10.2019 AOH to 27.10.2019 BOH shall remain with Mrs. R. S. Rajput , 2 nd Additional Senior Civil Judge, Rajkot From 27.10.2019 BOH to 28.10.2019 BOH shall remain with Mr. M. A. Makrani , 6 th Additional Senior Civil Judge, Rajkot From 28.10.2019 BOH to 28.10.2019 AOH shall remain with Mr. M. R. Lalwani , 13 th Additional Senior Civil Judge, Rajkot From 28.10.2019 AOH to 30.10.2019 at 08:00 AM shall remain with Mr. S. M. Christy , 5 th Additional Senior Civil Judge, Rajkot
2	Mr. C. N. Desai , Additional Judge, Small Causes Court, Rajkot	25.10.2019 AOH to 04.11.2019 BOH	
3	Ms. H. S. Dave , Principal Senior Civil Judge, Rajkot	25.10.2019 AOH to 02.11.2019 BOH & 03.11.2019 BOH to 04.11.2019 BOH	
4	Mr. S. V. Mansuri , Chief Judicial Magistrate, Rajkot	25.10.2019 AOH to 02.11.2019 BOH & 03.11.2019 BOH to 04.11.2019 BOH	
5	Mrs. R. S. Rajput , 2 nd Additional Senior Civil Judge & ACJM, Rajkot	27.10.2019 BOH to 04.11.2019 BOH	

6	Ms. N. H. Vasvelia , 3 rd Additional Senior Civil Judge & ACJM, Rajkot [Special Negotiable Court]	25.10.2019 AOH to 30.10.2019 at 08:00 AM & 01.11.2019 BOH to 04.11.2019 BOH	<u>CIVIL CHARGE:-</u> From 30.10.2019 at 08:00 AM to 01.11.2019 BOH shall remain with Ms. N. H. Vasvelia , 3 rd Additional Senior Civil Judge, Rajkot
7	Ms. M. S. Sutariya , 4 th Additional Senior Civil Judge & ACJM, Rajkot	25.10.2019 AOH to 04.11.2019 BOH	From 01.11.2019 BOH to 02.11.2019 BOH shall remain with Mr. L. D. Wagh , 11 th Additional Senior Civil Judge, Rajkot
8	Mr. S. M. Christy , 5 th Additional Senior Civil Judge & ACJM, Rajkot	25.10.2019 AOH to 28.10.2019 AOH & 30.10.2019 at 08:00 AM to 04.11.2019 BOH	From 02.11.2019 BOH to 03.11.2019 BOH shall remain with Ms. H. S. Dave , Principal Senior Civil Judge, Rajkot
9	Mr. M. A. Makrani , 6 th Additional Senior Civil Judge & ACJM, Rajkot	25.10.2019 AOH to 27.10.2019 BOH & 28.10.2019 BOH to 04.11.2019 BOH	From 03.11.2019 BOH to 04.11.2019 BOH shall remain with Mr. M. V. Chauhan , 8 th Additional Senior Civil Judge, Rajkot
10	Ms. A. J. Rana , 7 th Additional Senior Civil Judge & ACJM, Rajkot	25.10.2019 AOH to 04.11.2019 BOH	<u>CRIMINAL CHARGE:-</u> From 30.10.2019 at 08:00 AM to 30.10.2019 at 09:00 PM shall remain with Mr. N. R. Vadhwani , JMFC [Municipal], Rajkot
11	Mr. M. V. Chauhan , 8 th Additional Senior Civil Judge & ACJM, Rajkot	25.10.2019 AOH to 03.11.2019 BOH	From 30.10.2019 at 09:00 PM to 01.11.2019 BOH shall remain with Mr. V. P. Mehta , JMFC [Railways], Rajkot
12	Mr. R. B. Gadhvi , 9 th Additional Senior Civil Judge & ACJM, Rajkot [Special Negotiable Court]	25.10.2019 AOH to 04.11.2019 BOH	From 01.11.2019 BOH to 02.11.2019 BOH shall remain with Mr. M. J. Gadhvi , JMFC [Traffic], Rajkot
13	Mr. G. D. Padia , 10 th Additional Senior Civil Judge & ACJM, Rajkot [Special Negotiable Court]	25.10.2019 AOH to 04.11.2019 BOH	From 02.11.2019 BOH to 03.11.2019 BOH shall remain with Mr. S. V. Mansuri , Chief Judicial Magistrate, Rajkot
14	Mr. L. D. Wagh , 11 th Additional Senior Civil Judge & ACJM, Rajkot	25.10.2019 AOH to 01.11.2019 BOH & 02.11.2019 BOH to 04.11.2019 BOH	From 03.11.2019 BOH to 04.11.2019 BOH shall remain with Ms. D. M. Pandya , Additional Civil Judge, Rajkot.
15	Mr. P. K. Rai , 12 th Additional Senior Civil Judge & ACJM, Rajkot	25.10.2019 AOH to 04.11.2019 BOH	

16	Mr. M. R. Lalwani , 13 th Additional Senior Civil Judge & ACJM, Rajkot [Special Negotiable Court]	25.10.2019 AOH to 28.10.2019 BOH & 28.10.2019 AOH to 04.11.2019 BOH	<u>CIVIL & CRIMINAL CHARGE:-</u> From 25.10.2019 AOH to 27.10.2019 BOH shall remain with Mrs. R. S. Rajput , 2 nd Additional Senior Civil Judge, Rajkot From 27.10.2019 BOH to 28.10.2019 BOH shall remain with Mr. M. A. Makrani , 6 th Additional Senior Civil Judge, Rajkot From 28.10.2019 BOH to 28.10.2019 AOH shall remain with Mr. M. R. Lalwani , 13 th Additional Senior Civil Judge, Rajkot From 28.10.2019 AOH to 30.10.2019 at 08:00 AM shall remain with Mr. S. M. Christy , 5 th Additional Senior Civil Judge, Rajkot
17	Mr. S. B. Shah , 14 th Additional Senior Civil Judge & ACJM, Rajkot.	25.10.2019 AOH to 04.11.2019 BOH	
18	Mr. S. H. Bamrotiya , 15 th Additional Senior Civil Judge & ACJM, Rajkot	25.10.2019 AOH to 04.11.2019 BOH	
19	Mr. H. V. Jotaniya , Full – Time Secretary, DLSA, Rajkot	25.10.2019 AOH to 04.11.2019 BOH	
20	Ms. D. M. Pandya , Additional Civil Judge & JMFC, Rajkot [President, JJB, Rajkot]	25.10.2019 AOH to 03.11.2019 BOH	
21	Mrs. M. A. Kaushik , 2 nd Additional Civil Judge & JMFC, Rajkot	25.10.2019 AOH to 04.11.2019 BOH	
22	Mr. H. B. Trivedi , 3 rd [Ad-hoc] Additional Civil Judge & JMFC, Rajkot [Mobile Court]	25.10.2019 AOH to 04.11.2019 BOH	<u>CIVIL CHARGE:-</u> From 30.10.2019 at 08:00 AM to 01.11.2019 BOH shall remain with Ms. N. H. Vasvelia , 3 rd Additional Senior Civil Judge, Rajkot From 01.11.2019 BOH to 02.11.2019 BOH shall remain with Mr. L. D. Wagh , 11 th Additional Senior Civil Judge, Rajkot From 02.11.2019 BOH to 03.11.2019 BOH shall remain with Ms. H. S. Dave , Principal Senior Civil Judge, Rajkot From 03.11.2019 BOH to 04.11.2019 BOH shall remain with Mr. M. V. Chauhan , 8 th Additional Senior Civil Judge, Rajkot
23	Mr. M. S. Amlani , JMFC [Main], Rajkot	25.10.2019 AOH to 04.11.2019 BOH	
24	Mr. M. J. Gadhvi , JMFC [Traffic], Rajkot	25.10.2019 AOH to 01.11.2019 BOH & 02.11.2019 BOH to 04.11.2019 BOH	
25	Mr. N. R. Vadhwani , JMFC [Municipal], Rajkot	25.10.2019 AOH to 30.10.2019 at 08:00 AM & 30.10.2019 at 09:00 PM to 04.11.2019 BOH	
26	Mr. V. P. Mehta , JMFC [Railways], Rajkot	25.10.2019 AOH to 30.10.2019 at 09:00 PM & 01.11.2019 BOH to 04.11.2019 BOH	
			<u>CRIMINAL CHARGE:-</u> From 30.10.2019 at 08:00 AM to 30.10.2019 at 09:00 PM shall remain with Mr. N. R. Vadhwani , JMFC [Municipal], Rajkot

			<p>From 30.10.2019 at 09:00 PM to 01.11.2019 BOH shall remain with Mr. V. P. Mehta, JMFC [Railways], Rajkot</p> <p>From 01.11.2019 BOH to 02.11.2019 BOH shall remain with Mr. M. J. Gadhvi, JMFC [Traffic], Rajkot</p> <p>From 02.11.2019 BOH to 03.11.2019 BOH shall remain with Mr. S. V. Mansuri, Chief Judicial Magistrate, Rajkot</p> <p>From 03.11.2019 BOH to 04.11.2019 BOH shall remain with Ms. D. M. Pandya, Additional Civil Judge, Rajkot.</p>
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GONDAL HEAD QUARTER

27	Ms. N. R. Pandit , Principal Senior Civil Judge & ACJM, Gondal	25.10.2019 AOH to 28.10.2019 AOH & 02.11.2019 BOH to 04.11.2019 BOH	<p><u>SPECIAL CHARGE:-</u></p> <p>From 25.10.2019 AOH to 27.10.2019 AOH shall remain with Mr. B. J. Pandya, Principal Senior Civil Judge, Dhoraji</p>
28	Mr. P. N. Raval , Additional Senior Civil Judge & ACJM, Gondal	25.10.2019 AOH to 04.11.2019 BOH	<p>From 27.10.2019 AOH to 28.10.2019 AOH shall remain with Mr. S. P. Mehta, Additional Senior Civil Judge, Dhoraji</p>
29	Mr. U. S. Kalani , Additional Civil Judge & JMFC, Gondal	25.10.2019 AOH to 04.11.2019 BOH	<p>From 28.10.2019 AOH to 02.11.2019 BOH shall remain with Ms. N. R. Pandit, Principal Senior Civil Judge, Gondal</p>
30	Ms. S. D. Kapadiya , 2 nd Additional Civil Judge & JMFC, Gondal	25.10.2019 BOH to 04.11.2019 BOH (Optional Leave on 25.10.2019)	<p>From 02.11.2019 BOH to 04.11.2019 BOH shall remain with Mr. S. G. Chanchu, Principal Senior Civil Judge, Jasdan</p> <p><u>REGULAR CHARGE:-</u></p> <p>From 25.10.2019 BOH to 25.10.2019 AOH shall remain with Mr. U. S. Kalani, Additional Civil Judge, Gondal.</p> <p>From 25.10.2019 AOH to 28.10.2019 BOH shall remain with Mrs. J. V. Adhiya, Principal Civil Judge, Vinchhiya</p>

			<p>From 28.10.2019 BOH to 28.10.2019 AOH shall remain with Mr. P. D. Modi, Additional Civil Judge, Dhoraji</p> <p>From 28.10.2019 AOH to 02.11.2019 BOH shall remain with Ms. N. R. Pandit, Principal Senior Civil Judge, Gondal</p> <p>From 02.11.2019 BOH to 04.11.2019 BOH shall remain with Mr. S. G. Chanchu, Principal Senior Civil Judge, Jasdan</p>
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JASDAN HEAD QUARTER

31	Mr. S. G. Chanchu , Principal Senior Civil Judge & ACJM, Jasdan	25.10.2019 AOH to 02.11.2019 BOH	<p><u>SPECIAL CHARGE:-</u> From 25.10.2019 AOH to 27.10.2019 AOH shall remain with Mr. B. J. Pandya, Principal Senior Civil Judge, Dhoraji</p> <p>From 27.10.2019 AOH to 28.10.2019 AOH shall remain with Mr. S. P. Mehta, Additional Senior Civil Judge, Dhoraji</p> <p>From 28.10.2019 AOH to 02.11.2019 BOH shall remain with Ms. N. R. Pandit, Principal Senior Civil Judge, Gondal</p> <p><u>REGULAR CHARGE:-</u> From 25.10.2019 AOH to 28.10.2019 BOH shall remain with Mrs. J. V. Adhiya, Principal Civil Judge, Vinchhiya</p> <p>From 28.10.2019 BOH to 29.10.2019 AOH shall remain with Mr. V. V. Shukla, Principal Civil Judge, Padadhari</p> <p>From 29.10.2019 AOH to 31.10.2019 AOH shall remain with Mr. D. C. Gohil, Principal Civil Judge, Kotdasangani</p> <p>From 31.10.2019 AOH to 01.11.2019 AOH shall remain with Mr. S. S. Jani, Additional Civil Judge, Jasdan</p> <p>From 01.11.2019 AOH to 02.11.2019 AOH shall remain with Mr. D. C. Raval, Principal Civil Judge, Lodhika</p>
32	Mr. S. S. Jani , Additional Civil Judge & JMFC, Jasdan	25.10.2019 AOH to 31.10.2019 AOH & 01.11.2019 AOH to 04.11.2019 BOH	

			From 02.11.2019 AOH to 04.11.2019 BOH shall remain with Mr. S. G. Chanchu , Principal Senior Civil Judge, Jasdan
JETPUR HEAD QUARTER			
33	Mr. P. N. Goswami , Principal Senior Civil Judge & ACJM, Jetpur	28.10.2019 AOH to 04.11.2019 BOH	<u>SPECIAL CHARGE:-</u> From 24.10.2019 AOH to 28.10.2019 AOH shall remain with Mr. P. N. Goswami , Principal Senior Civil Judge, Jetpur From 28.10.2019 AOH to 01.11.2019 BOH shall remain with Ms. N. R. Pandit , Principal Senior Civil Judge, Gondal From 01.11.2019 BOH to 04.11.2019 BOH shall remain with Mr. K. C. Manghani , Additional Senior Civil Judge, Jetpur <u>REGULAR CHARGE:-</u> From 24.10.2019 AOH to 28.10.2019 AOH shall remain with Mr. A. N. Sheikh , Additional Civil Judge, Jetpur From 28.10.2019 AOH to 01.11.2019 BOH shall remain with Ms. N. R. Pandit , Principal Senior Civil Judge, Gondal From 01.11.2019 BOH to 04.11.2019 BOH shall remain with Mr. K. C. Manghani , Additional Senior Civil Judge, Jetpur
34	Mr. K. C. Manghani , Additional Senior Civil Judge & ACJM, Jetpur	25.10.2019 AOH to 01.11.2019 BOH	
35	Ms. H. J. Brahmhatt , 2 nd Additional Senior Civil Judge & ACJM, Jetpur	24.10.2019 AOH to 04.11.2019 BOH (Casual Leave on 25.10.2019)	
36	Mr. A. N. Sheikh , Additional Civil Judge & JMFC, Jetpur	28.10.2019 AOH to 04.11.2019 BOH	
DHORAJI HEAD QUARTER			
37	Mr. B. J. Pandya , Principal Senior Civil Judge & ACJM, Dhoraji	27.10.2019 AOH to 04.11.2019 BOH	<u>SPECIAL CHARGE:-</u> From 25.10.2019 AOH to 27.10.2019 AOH shall remain with Mr. B. J. Pandya , Principal Senior Civil Judge, Dhoraji From 27.10.2019 AOH to 28.10.2019 AOH shall remain with Mr. S. P. Mehta , Additional Senior Civil Judge, Dhoraji From 28.10.2019 AOH to 02.11.2019 BOH shall remain with Ms. N. R. Pandit , Principal Senior Civil Judge, Gondal
38	Mr. S. P. Mehta , Additional Senior Civil Judge & ACJM, Dhoraji	25.10.2019 AOH to 27.10.2019 AOH & 28.10.2019 AOH to 04.11.2019 BOH	
39	Mr. P. D. Modi , Additional Civil Judge & JMFC, Dhoraji	28.10.2019 AOH to 04.11.2019 BOH	

			<p>From 02.11.2019 AOH to 04.11.2019 BOH shall remain with Mr. S. G. Chanchu, Principal Senior Civil Judge, Jasdan</p> <p>REGULAR CHARGE:- From 25.10.2019 AOH to 28.10.2019 AOH shall remain with Mr. P. D. Modi, Additional Civil Judge, Dhoraji</p> <p>From 28.10.2019 AOH to 31.10.2019 AOH shall remain with Mr. K. R. Trivedi, Principal Civil Judge, Upleta</p> <p>From 31.10.2019 AOH to 04.11.2019 BOH shall remain with Mr. Gopal Lal Pareek, Principal Civil Judge, Jamkandorna</p>
UPLETA HEAD QUARTER			
40	Mr. K. R. Trivedi , Principal Civil Judge & JMFC, Dhoraji	25.10.2019 AOH to 28.10.2019 AOH & 31.10.2019 AOH to 04.11.2019 BOH	<p>From 25.10.2019 AOH to 28.10.2019 AOH shall remain with Mr. P. D. Modi, Additional Civil Judge, Dhoraji</p> <p>From 31.10.2019 AOH to 04.11.2019 BOH shall remain with Mr. Gopal Lal Pareek, Principal Civil Judge, Jamkandorna</p>
JAMKANDORNA HEAD QUARTER			
41	Mr. Gopal Lal Pareek , Principal Civil Judge & JMFC, Jamkandorna	24.10.2019 BOH to 31.10.2019 AOH (Casual Leave on 24.10.2019 & 25.10.2019)	<p>From 24.10.2019 BOH to 28.10.2019 AOH shall remain with Mr. P. D. Modi, Additional Civil Judge, Dhoraji</p> <p>From 28.10.2019 AOH to 31.10.2019 AOH shall remain with Mr. K. R. Trivedi, Principal Civil Judge, Upleta</p>
KOTDASANGANI HEAD QUARTER			
42	Mr. D. C. Gohil , Principal Civil Judge & JMFC, Kotdasangani	25.10.2019 AOH to 29.10.2019 AOH & 31.10.2019 AOH to 04.11.2019 BOH	<p>From 25.10.2019 AOH to 28.10.2019 BOH shall remain with Mrs. J. V. Adhiya, Principal Civil Judge, Vinchhiya</p> <p>From 28.10.2019 BOH to 29.10.2019 AOH shall remain with Mr. V. V. Shukla, Principal Civil Judge, Padadhari</p>

			<p>From 31.10.2019 AOH to 01.11.2019 AOH shall remain with Mr. S. S. Jani, Additional Civil Judge, Jasdan</p> <p>From 01.11.2019 AOH to 02.11.2019 AOH shall remain with Mr. D. C. Raval, Principal Civil Judge, Lodhika</p> <p>From 02.11.2019 AOH to 04.11.2019 BOH shall remain with Mr. S. G. Chanchu, Principal Senior Civil Judge, Jasdan</p>
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LODHIKA HEAD QUARTER

43	Mr. D. C. Raval , Principal Civil Judge & JMFC, Lodhika	<p>25.10.2019 AOH to 01.11.2019 AOH & 02.11.2019 AOH to 04.11.2019 BOH</p>	<p>From 25.10.2019 AOH to 28.10.2019 BOH shall remain with Mrs. J. V. Adhiya, Principal Civil Judge, Vinchhiya</p> <p>From 28.10.2019 BOH to 29.10.2019 AOH shall remain with Mr. V. V. Shukla, Principal Civil Judge, Padadhari</p> <p>From 29.10.2019 AOH to 31.10.2019 AOH shall remain with Mr. D. C. Gohil, Principal Civil Judge, Kotdasangani</p> <p>From 31.10.2019 AOH to 01.11.2019 AOH shall remain with Mr. S. S. Jani, Additional Civil Judge, Jasdan</p> <p>From 02.11.2019 AOH to 04.11.2019 BOH shall remain with Mr. S. G. Chanchu, Principal Senior Civil Judge, Jasdan</p>
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PADADHARI HEAD QUARTER

44	Mr. V. V. Shukla , Principal Civil Judge & JMFC, Padadhari	<p>25.10.2019 AOH to 28.10.2019 BOH & 29.10.2019 AOH to 04.11.2019 BOH</p>	<p>From 25.10.2019 AOH to 28.10.2019 BOH shall remain with Mrs. J. V. Adhiya, Principal Civil Judge, Vinchhiya</p> <p>From 29.10.2019 AOH to 31.10.2019 AOH shall remain with Mr. D. C. Gohil, Principal Civil Judge, Kotdasangani</p> <p>From 31.10.2019 AOH to 01.11.2019 AOH shall remain with Mr. S. S. Jani, Additional Civil Judge, Jasdan</p>
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			From 01.11.2019 AOH to 02.11.2019 AOH shall remain with Mr. D. C. Raval , Principal Civil Judge, Lodhika From 02.11.2019 AOH to 04.11.2019 BOH shall remain with Mr. S. G. Chanchu , Principal Senior Civil Judge, Jasdan
VINCHHIYA HEAD QUARTER			
45	Mrs. J. V. Adhiya , Principal Civil Judge & JMFC, Vinchhiya	28.10.2019 BOH to 04.11.2019 BOH	From 28.10.2019 BOH to 29.10.2019 AOH shall remain with Mr. V. V. Shukla , Principal Civil Judge, Padadhari From 29.10.2019 AOH to 31.10.2019 AOH shall remain with Mr. D. C. Gohil , Principal Civil Judge, Kotdasangani From 31.10.2019 AOH to 01.11.2019 AOH shall remain with Mr. S. S. Jani , Additional Civil Judge, Jasdan From 01.11.2019 AOH to 02.11.2019 AOH shall remain with Mr. D. C. Raval , Principal Civil Judge, Lodhika From 02.11.2019 AOH to 04.11.2019 BOH shall remain with Mr. S. G. Chanchu , Principal Senior Civil Judge, Jasdan

All the above Judicial Officers are directed to inform about the Charge Arrangement of their Courts, to the concerned Police Station, before leaving the Head-Quarter.

SD/-

[MS. GITA GOPI]
PRINCIPAL DISTRICT JUDGE,
RAJKOT

Copy F. W. Cs. To :-

1. All the above Judicial Officers.
2. The President, Bar Association, Rajkot / Gondal / Jetpur / Dhoraji /Upleta / Jasdan/Kotdasangani/Jamkandorna/Padadhari/Lodhika.

Copy to :-

1. The Registrar / Additional Registrar, District Court, Rajkot.
2. All the Branches of this Office.
3. The Registrar, All the Principal Courts of Rajkot District..
4. Court Manager, District Court, Rajkot
5. Persons concern to be informed accordingly.